



**Union Territory of Jammu and Kashmir
Social Welfare Department
Civil Secretariat, Jammu**

**NOTIFICATION
Jammu, 19th October, 2022**

S.O. 537 :- In exercise of the powers conferred by first proviso to clause (o) of Section 2 of the Jammu and Kashmir Reservation Act, 2004, and on the recommendations of the Jammu and Kashmir Socially and Educationally Backward Classes Commission, the Lieutenant Governor of Jammu and Kashmir hereby directs that the following amendments shall be made in Jammu and Kashmir Reservation Rules 2005:-

1. In the Jammu and Kashmir Reservation Rules, 2005, for the words "Pahari Speaking People (PSP)" or "Pahari Speaking People" wherever appearing, the words "Pahari Ethnic People" shall be substituted.

2. In Annexure-D" to the Jammu and Kashmir Reservation Rules, 2005:-

(i) for the words "Potters (Kumahars)" appearing at Serial no. 4, "Shoe repairers (working without the aid of machines)" appearing at Serial no.6, "Bangies Khakrobes (Sweepers)" appearing at Serial no.7, "Barbers" appearing at Serial no.8, "Washerman" appearing at Serial no.9 and "Dooms" appearing at Serial no.15, the words "Kumahars", "Mochi", "Bangies Khakrobes", "Hajjam/Nai", "Dhobi" and "Dooms (excluding SCs)" shall be respectively substituted; and

(ii) after entry 27, the following shall be added namely:-

- "28. Waghey (Chopan)
29. Ghirath/Bhati/Chang Community
30. Jat Community
31. Saini Community
32. Markabans/Pony Walas
33. Sochi Community
34. Christian Biradari (Converted from Hindu Valmiki)
35. Sunar/Swarankar
36. Teeli (Hindu Teeli along with already existing Muslim Teli)
37. Perna/Kouro (Kaurav)
38. Bojru/Decount/Dubdabay Brahmin
39. Gorkans
40. Gorkhas
41. West Pakistani Refugees (excluding SCs)
42. Acharyas".

BY ORDER OF THE LIEUTENANT GOVERNOR.

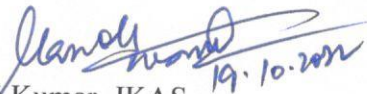
Sd/-

Sheetal Nanda, IAS
Commissioner/ Secretary to Government,
Social Welfare Department.

Dated: 19 .10.2022

Copy to the:

1. Learned Advocate General, Union Territory of Jammu & Kashmir.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Director General, J&K Institutes of Management, Public Administration and Rural Development
6. All Commissioner/Secretaries to the Government.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Commissioner/Secretary to the Government, General Administration Department, Union Territory of Ladakh.
10. Divisional Commissioners, Kashmir/Jammu.
11. All Head of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Chairperson, J&K Special Tribunal.
14. Director, Achieves, Archaeology & Museums, J&K, Jammu.
15. Secretary, J&K Public Service Commission.
16. Director Information, J&K.
17. Secretary, J&K Board of Professional Entrance Examinations.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary, J&K.
22. Private Secretary to Commissioner/Secretary to Government, Social Welfare Department.
23. I/c Website, Social Welfare Department.
24. Stock file.


Manoj Kumar, JKAS 19.10.2022
Under Secretary to Government,
Social Welfare Department